## Before the Appellate Tribunal for Electricity (Appellate Jurisdiction) (Chennai Circuit Bench)

## Appeal No. 82, 11 & 49 of 2014

Dated: 13th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

**Appeal No. 82 of 2014** 

Guttaseema Wind Energy Company ... Appellant(s)

Pvt. Ltd.

Versus

Karnataka Electricity Regulatory ... Respondent(s)

**Commission & Ors.** 

Counsel for the Appellant (s) : Mr. Shridhar Prabhu

Counsel for the Respondent(s): Mr. Anand K.Ganesan and

Ms. Swapna Seshadri for R-1

Mr. B.C. Thiruvengadam for R-2 to 7

Mr. G.S. Kannur for R-8

Appeal No. 11 of 2014 & IA no. 14 of 2014

Indian Wind Power Association ... Appellant(s)

Versus

**Karnataka Electricity Regulatory Commission** 

& Ors. .... Respondent(s)

Appeal No. 49 of 2014 & IA no. 85 of 2014

Indian Wind Turbine Manufacture's Association ... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta

Mr. Kumar Mihir

Counsel for the Respondent(s): Mr. Anand K.Ganesan and

Ms. Swapna Seshadri for R-1

Mr. B.C. Thiruvengadam for R-2 to 7

Mr. G.S. Kannur for R-8

## <u>ORDER</u>

We heard the Learned Counsel for the Appellant in Appeal no. 11 of 2014 and Appeal no. 49 of 2014

Post the matter for further hearing on 14.08.2014 at Chennai Circuit Bench.

(Rakesh Nath) Technical Member mk (Justice M. Karpaga Vinayagam)
Chairperson